

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008672/2023	RAJA @ SAMRAT SUBHASISH BHANJDEO VS STATE OF ODISHA	ARUJEET MISHRA VS	KENDRAPARA /187 /2023 () //
2	BLAPL/0008673/2023	BIJENDRA KUMAR VS STATE OF ODISHA	DEBASIS SWAIN VS	SAHADEV KHUNTA /303 /2023 () //
3	BLAPL/0008674/2023	RADHA DEVI VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	/ /0 () //
4	BLAPL/0008675/2023	GOKULANANDA SAMAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /22 /2023 () //
5	BLAPL/0008676/2023	SANATAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
6	BLAPL/0008677/2023	TUNA @ RANA PRATAP CHOUDHURY VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /2 /2016 () //
7	BLAPL/0008678/2023	GIRIDHAR GAGARANGA @ GIRI VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /47 /2023 () //
8	BLAPL/0008679/2023	RAMESH PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /129 /2020 () //
9	BLAPL/0008680/2023	MRUTYUNJAYA MALLIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	AGARAPADA /63 /2017 () //
10	BLAPL/0008681/2023	SAHIL KHAN @ MD. SAHIL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /139 /2023 () //
11	BLAPL/0008682/2023	RAJANIKANTA MAJHI VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BHUBANESWAR VIGILANCE /18 /2023 () //

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12	BLAPL/0008683/2023	JAGA @ JAGANNATH GOUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	PURUSHOTTAMPUR /165 /2023 () //
13	BLAPL/0008684/2023	CHARULATA BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /155 /2022 () //
14	BLAPL/0008685/2023	SRIKANTA MARANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S.BALASORE /20 /2023 () //
15	BLAPL/0008686/2023	RAJENDRA DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	ROURKELA VIGILANCE /17 /2023 () //
16	BLAPL/0008687/2023	SUDHANSU KUMAR BAG @ MANTU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MUDANPUR RAMPUR /88 /2023 () //
17	BLAPL/0008688/2023	BIKASH KUMAR DASH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
18	BLAPL/0008689/2023	PINTU @ ROSHAN EKKA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /58 /2018 () //
19	BLAPL/0008690/2023	BHAKTA NAIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	LARAMBA /148 /2020 () //
20	BLAPL/0008691/2023	SANATAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	DASPALLA /242 /2022 () //
21	BLAPL/0008692/2023	DHUDU @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /364 /2023 () //
22	BLAPL/0008693/2023	KANHUCHARAN PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHIRINGIA /22 /2023 () //
23	BLAPL/0008694/2023	TULARAM BHARTA	ADHIRAJ MOHANTY	DABUGAM /103 /2021

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		VS	VS	()
24	BLAPL/0008695/2023	STATE OF ODISHA INDRAJIT KUMAR	ADHIRAJ MOHANTY	// KUNDEI /32 /2023
		VS	VS	()
25	BLAPL/0008696/2023	STATE OF ODISHA PAPU RAM	BALARAM KHARA	// JEYPORE SADAR /173 /2023
		VS	VS	()
26	BLAPL/0008697/2023	STATE OF ODISHA MANABHANJAN PRADHAN	ANIRUDHA DAS	// PHIRINGIA /92 /2023
		VS	VS	()
27	BLAPL/0008698/2023	STATE OF ODISHA DIVYA MOHAN BEERO @ DIBYA MOHAN BIRA	DR. BINODA KUMAR MISHRA	// RAMAGIRI /50 /2019
		VS	VS	()
28	BLAPL/0008699/2023	STATE OF ODISHA ASWINI MAHANKUDA	LINGARAJ SARANGI	// BADAGADA /168 /2023
		VS	VS	()
29	BLAPL/0008700/2023	STATE OF ODISHA PAWAN @ PAVAN KUMAR PANDEY	LINGARAJ SARANGI	// ORKEL /174 /2021
		VS	VS	()
30	BLAPL/0008701/2023	STATE OF ODISHA BIRANCHI BARIK	BIGYAN KUMAR SHARMA	// BADAGADA /61 /2021
		VS	VS	()
31	BLAPL/0008702/2023	STATE OF ODISHA KUMAR BEHERA	TAPAS KUMAR ACHARYA	// KHALLIKOTE /705 /2022
		VS	VS	()
32	BLAPL/0008703/2023	STATE OF ODISHA HRUSHIKESH BEHERA @ HRUSHI	SAROJ KUMAR PADHY	// PUINTALA /89 /2023
		VS	VS	()
33	BLAPL/0008704/2023	STATE OF ODISHA KUMAR BEHERA	TAPAS KUMAR ACHARYA	// KHALLIKOTE /692 /2022
		VS	VS	()
34	BLAPL/0008705/2023	STATE OF ODISHA GOBINDA @ KABAL MUNDA	SMRUTI RANJAN ROUT	// MARKAT NAGAR /96 /2021
		VS	VS	()

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35	BLAPL/0008706/2023	STATE OF ODISHA DILESH SAMAL VS	DEBENDRA KUMAR SAHOO (1) VS	// BANARAPAL /269 /2023 ()
36	BLAPL/0008707/2023	STATE OF ODISHA RAJ KUMAR SINGH VS	SWASTIK MOHANTY VS	// SAHADEV KHUNTA /303 /2023 ()
37	BLAPL/0008708/2023	STATE OF ODISHA UGRASEN PALEI VS	DIGAMBAR SETHI VS	// HARICHANDANPUR /174 /2022 ()
38	BLAPL/0008709/2023	STATE OF ODISHA SUNIL KUMAR NAYAK VS	DEBA KUMAR RATH VS	// AIRPORT /247 /2023 ()
39	BLAPL/0008710/2023	STATE OF ODISHA SIBASANKAR BEHERA @ SANKHA VS	BISWARANJAN MAHARATHA VS	// KUMBHARAPARA /5 /2023 ()
40	BLAPL/0008711/2023	STATE OF ODISHA JAGANNATH JANI VS	SAROJ KUMAR PADHY VS	// BORIGUMMA /31 /2023 ()
41	BLAPL/0008712/2023	STATE OF ODISHA RUPESH KUMAR YADAV VS	JYOTIRMAYA SAHOO VS	// BARGARH SADAR /255 /2023 ()
42	BLAPL/0008713/2023	STATE OF ODISHA DAITARI GOUDO VS	TARINI PANIGRAHI VS	// JEYPORE MAHILA /23 /2023 ()
43	BLAPL/0008714/2023	STATE OF ODISHA PRABHAT KUMAR PARIDA VS	DEBASHIS ROUSTRAY VS	// MANCHESWAR P.S. /108 /2023 ()
44	CMAPL/0000548/2023	STATE OF ODISHA SASMITA BISWAL VS	ADV. VS	// () //
45	CMAPL/0000549/2023	SIBAJI BISWAL COMMNR., CENTRAL EXCISE, CUSTOMS AND SERVICE TAX VS VICE-CHAIRMAN, C.D.A.	DEBENDRA KUMAR PARDHI, C.G.C., G.O.I., O.H.C. VS	// () //

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46	CMP/0000847/2023	GOPINATH SAHU VS SUREKHA PRADHAN	SUSANTA KUMAR JETHY VS	// 0 //
47	CMP/0000848/2023	KANAK ROUT VS GULU PANIGRAHI	DAYANANDA MOHAPATRA VS	// 0 //
48	CMP/0000849/2023	JAGABANDHU MAHALA VS SRIBACHHA MAHALA	MAMATA MISHRA VS	// 0 //
49	CMP/0000850/2023	BIDYADHAR NAYAK VS PURUSOTTAM SWAIN	BIBHUTI BHUSAN BEHERA VS	// 0 //
50	CMP/0000851/2023	SUVENDRA MOHANTY VS JAGAT JYOTI MOHANTY	HRUDANANDA MOHAPATRA VS	// 0 //
51	CMP/0000852/2023	PURNA NAIK VS BASANTI NAIK	SUKANTA KUMAR NAYAK VS	// 0 //
52	CMP/0000853/2023	SARITA PANI VS JAGAT JIVAN PANI	RAJJEET ROY VS	// 0 //
53	CONTC/0005546/2023	HRUSIKESH KANDI VS S ASWATHY, I.A.S.	ADV. VS	// 0 //
54	CONTC/0005547/2023	JIBARDHAN MENDALI VS MONISHA BANERJEE, COLLECTOR BARGARH	adv. VS	// 0 //
55	CONTC/0005548/2023	PRASANTA KUMAR SWAIN VS LEENA NANDAN, I.A.S.	ADV VS	// 0 //
56	CONTC/0005549/2023	LALA KANHU CHARAN RAY VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, OAS	ADV. VS	// 0 //
57	CONTC/0005550/2023	SOURAJIT DAS	ADV.	//

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		VS	VS	0
58	CONTC/0005551/2023	SOU MENDRA PRIYADARSHI, IPS SARAT CHANDRA PANDA	SATYAJIT SAMAL	//
		VS	VS	0
59	CONTC/0005552/2023	ASWATHY S., I.A.S. BICHITRA KUMAR PARIDA	SATYAJIT SAMAL	//
		VS	VS	0
60	CONTC/0005553/2023	ASWATHY S., I.A.S. MURALIDHAR GIRI	GYANA RANJAN SETHI	//
		VS	VS	0
61	CONTC/0005554/2023	ANU GARG, I.A.S. BIJAY KUMAR BEHERA	ADV	//
		VS	VS	0
62	CONTC/0005555/2023	ANU GARG, PRINCIPAL SECY. WATER RESOURCES DEPT. GANESWAR PRADHAN	ADV	//
		VS	VS	0
63	CONTC/0005556/2023	ANU GARG, PRINCIPAL SECY. WATER RESOURCES DEPT. DAYANIDHI PUROHIT	ADV.	//
		VS	VS	0
64	CONTC/0005557/2023	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BALANGIR SOURAV AGARWAL	ADV.	//
		VS	VS	0
65	CONTC/0005558/2023	MONISHA BANERJEE, IAS BISHNU PRASAD KAR	BIBEKANANDA BHUYAN	//
		VS	VS	0
66	CONTC/0005559/2023	PARAMANANDA MOHAPATRA, SECY., ASARALA CO OP. SOCIETY LTD. NIKUNJA BIHARI TRIPATHY	ADV.	//
		VS	VS	0
67	CONTC/0005560/2023	DR. MAKARANDA BEURA, C.D.M.O., CUTTACK RAMAKANTA NAYAK	ADV.	//
		VS	VS	0
68	CONTC/0005561/2023	DR. AJIT KUMAR MOHANTY, SECY., DEPT. OF ATOMIC ENERGY, MUMBAI RAJ KISHORE NAYAK	ADV.	//
		VS	VS	0

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69	CONTC/0005562/2023	SATYABRATA SAHU, IAS KALI KAMAL PADHY VS	ADV. VS	// // 0
70	CONTC/0005563/2023	ANU GARG, I.A.S. LACHHAMAN SWAIN VS	ADV. VS	// // 0
71	CONTC/0005564/2023	ASHOK KUMAR DEHURY, OAS MAHENDRA KUMAR SUNDARAY VS	ADV. VS	// // 0
72	CONTC/0005565/2023	SAROJ KANTA MOHANTY, OAS (SAG) KHIROD PRASAD DAS VS	ADV. VS	// // 0
73	CONTC/0005566/2023	RAJESH ROSHAN NANDA, ADDL. ASST. COMMNR. OF ENDOWMENTS, SAMBALPUR KIRAN KUMAR NAIK VS	ADV. VS	// // 0
74	CONTC/0005567/2023	SIDHARTH SANKAR SWAIN, COLLECTOR AND D.M., ANGUL KETAKI SAMAL VS	AVIJIT PATTNAIK VS	// // 0
75	CONTC/0005568/2023	SAPAN RANJAN, DIVISIONAL MANAGER, CANARA BANK, BBSR TARA PRASANA MAHAPATRA VS	ADV. VS	// // 0
76	CONTC/0005569/2023	PREMJIT NAIK, DIRECTOR OF AYUSH ODISHA, BHUBANESWAR LALIT MOHAN MISHRA VS	ADV. VS	// // 0
77	CONTC/0005570/2023	SUSHIL KUMAR LOHANI, IAS KANHU CHARAN JENA VS	ADV. VS	// // 0
78	CONTC/0005571/2023	ASWATHY S., I.A.S. ANAMA CHARAN PARIDA VS	ADV. VS	// // 0
79	CONTC/0005572/2023	ASWATHY S., I.A.S. ANITA RATH VS	ADV. VS	// // 0
		ASWATHY S., I.A.S.		//

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80	CONTC/0005573/2023	JAMBESWAR PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
81	CONTC/0005574/2023	SURYAKANTI DEI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	CONTC/0005575/2023	AKSHAYA KUMAR MEHER VS SURENDRA KUMAR PANDA, ADDL. CHIEF SECY., H AND FW DEPT.	ADV VS	// 0 //
83	CONTC/0005576/2023	E.SRINIVAS RAO VS DR. BHABANI SHANKAR CHAYNI, COLLECTOR AND D.M., CUTTACK	GYANENDRA CHANDRA SWAIN VS	// 0 //
84	CONTC/0005577/2023	BIJAY KETAN PARIDA VS RAJIV GAUBA, I.A.S.	DINESH KUMAR MOHANTY VS	// 0 //
85	CONTC/0005578/2023	SUBASH CHANDRA NAYAK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
86	CONTC/0005579/2023	LIPIKA NAYAK VS ASWATHY S, IAS	SATYABRATA MOHANTY VS	// 0 //
87	CONTC/0005580/2023	SARITA GOND VS ASWASTHY S, I.A.S.	SATYABRATA MOHANTY VS	// 0 //
88	CONTC/0005581/2023	HRUSHIKESH PRADHAN VS ASWASTHY S., I.A.S.	SATYABRATA MOHANTY VS	// 0 //
89	CONTC/0005582/2023	SANTOSH KUMAR BARAL VS ASWASTHY S, I.A.S.	SATYABRATA MOHANTY VS	// 0 //
90	CONTC/0005583/2023	SARMISTHA KUMARI PATRO VS ASWASTHY S, IAS	SATYABRATA MOHANTY VS	// 0 //
91	CRLA/0000859/2023	RAMPRASAD LUHA	TUSARKANTI PRAHARAJ	DHANUPALI /306 /2017

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		VS	VS	()
92	CRLA/0000860/2023	STATE OF ODISHA BUDHURAM PADHAN	DHIRENDRA KUMAR MOHAPATRA	// KUCHINDA /268 /2016
		VS	VS	()
93	CRLA/0000861/2023	STATE OF ODISHA DEBEN BAGH	SURAJ MOHANTY	// AMBADOLA /27 /2018
		VS	VS	()
94	CRLLP/0000051/2023	STATE OF ODISHA STATE OF ODISHA	DILLIP KUMAR MISRA, A.G.A.	// KHANDAGIRI P.S. /80 /2017
		VS	VS	()
95	CRLLP/0000052/2023	BIKI @ BIJAY MOHARANA STATE OF ODISHA	SANGRAM DAS, S.C. (VIGILANCE)	// SAMBALPUR VIGILANCE /2 /2004
		VS	VS	()
96	CRLMA/0000286/2023	PANCHANAN SETH LALI SHAW	adv.	// SPL.TASK FORCE /13 /2021
		VS	VS	()
97	CRLMA/0000287/2023	STATE OF ODISHA MD. ALLI	ADV.	// KUTRA /97 /2019
		VS	VS	()
98	CRLMA/0000288/2023	STATE OF ODISHA SANDHYARANI SUNDARAY	SANJAY KUMAR PATTANAİK	// KHURDA SADAR /58 /2021
		VS	VS	()
99	CRLMC/0003372/2023	STATE OF ODISHA AMIT @ AMIN KUMAR NAYAK	DIBAKAR BISWAL	// BERHAMPUR /1 /2013
		VS	VS	()
100	CRLMC/0003373/2023	STATE OF ODISHA J.SRIKANT	ARIJEET MISHRA	// JEYPORE TOWN /156 /2023
		VS	VS	()
101	CRLMC/0003374/2023	STATE OF ODISHA GAGAN PRADHAN	TAPAN KUMAR SWAIN	// NIALI /9 /2010
		VS	VS	()
102	CRLMC/0003375/2023	STATE OF ODISHA RADHAKANTA DAS	ARJUNA CHARANA BEHERA	// SORO /191 /2023
		VS	VS	J.M.F.C.,SORO(Baleshwar)

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103	CRLMC/0003376/2023	STATE OF ODISHA PITAMBAR OJHA @ CHAGALI VS	AMULYA RATNA PANDA VS	CT/0000422/2023 JENAPUR /34 /2018 ()
104	CRLMC/0003377/2023	STATE OF ODISHA SUBHAKANTA BEHERA VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /184 /2023 ()
105	CRLMC/0003378/2023	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	SURYAKANTA DWIBEDI VS	// CUTTACK VIGILANCE /34 /1999 ()
106	CRLMC/0003379/2023	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	SURYAKANTA DWIBEDI VS	// CUTTACK VIGILANCE /33 /1999 ()
107	CRLMC/0003380/2023	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	SURYAKANTA DWIBEDI VS	// CUTTACK VIGILANCE /36 /1999 ()
108	CRLMC/0003381/2023	STATE OF ODISHA LAXMIDHAR NAYAK VS	ASHOK KUMAR SARANGI VS	// BHADRAK RURAL /106 /2019 ()
109	CRLMC/0003382/2023	STATE OF ODISHA TAKULU @ SUSHANT DIGAL @ SUSANTA DIGAL VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /119 /2022 ()
110	CRLMC/0003383/2023	STATE OF ODISHA SUBHRANSU SEKHAR TRIPATHY VS	LALIT KUMAR MAHARANA VS	// BADABAZAR /154 /2022 ()
111	CRLMC/0003384/2023	STATE OF ODISHA TUSHAR KANTA BARAL VS	BISWAJIT NAYAK VS	// CAPITAL P.S. /212 /2018 ()
112	CRLMP/0001526/2023	STATE OF ODISHA RAMESH MUDULI VS	SHARADA PATTANAYAK VS	// / /0 ()
113	CRLMP/0001527/2023	STATE OF ODISHA KAMALA SWAIN @ KAMALA SWAIN VS	PRAVASH CH JENA VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMP/0001528/2023	BHABANI SANKAR PAL VS STATE OF ODISHA	BHARAT JALLI VS	//0 0 //
115	CRLMP/0001529/2023	DIVYA MOHAN BEERO @ DIBYA MOHAN BIRA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	//0 0 //
116	CRLMP/0001530/2023	SITA DAS VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	//0 0 //
117	CRLMP/0001531/2023	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	SUBAS CHANDRA SATAPATHY VS	//0 0 //
118	CRLMP/0001532/2023	BINITA DASH VS JITENDRA DASH	BIJAYA KUMAR RAGADA VS	//0 0 //
119	CRLREV/0000398/2023	SUKANTA KUMAR SAHOO VS RASMILATA NAYAK	PRAVAT KUMAR MOHANTY VS	//0 0 //
120	MACA/0000746/2023	D.M., M/S. UNITED INDIA INSURANCE CO.LTD. VS SWARNALATA SAHU	PRASANTA KUMAR MAHALI VS	// 0 //
121	MACA/0000747/2023	ABHIMANYU BEHERA VS KALINGA LENKA	PRADEEP KUMAR MISHRA VS	// 0 //
122	MACA/0000748/2023	NEW INDIA ASSURANCE CO. LTD. VS AJAY KUMAR SINHA	MAHITOSH SINHA VS	// 0 //
123	MACA/0000749/2023	TATA AIG G.I.CO. LTD. VS SNIGDHAMAYEE PUROHIT	RIMJHIM BALA PATI VS	// 0 //
124	MACA/0000750/2023	TILOTTAM GHADEI VS KISHORE KUMAR ROUT	DEBASISH PATNAIK VS	// 0 //
125	MATA/0000249/2023	BENUDHAR MALLICK	SHIB SHANKAR MOHANTY	//

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		VS	VS	0
126	MATA/0000250/2023	SWARNALATA MALLICK RITANJALI SWAIN	SAROJANANDA MISHRA	//
		VS	VS	0
127	RPFAM/0000231/2023	PURNA CHANDRA SWAIN PANDI RAM PRASAD RAO	AMITAV TRIPATHY	//
		VS	VS	0
128	RPFAM/0000232/2023	PANDI NARMADA RAO RANJITA PRADHAN	SUJATA JENA	//
		VS	VS	0
129	RPFAM/0000233/2023	SUSANTA KUMAR PRADHAN DWARU DHARUA	ABHILASH MISHRA	//
		VS	VS	0
130	RVWPET/0000315/2023	PAN BHUE PABITRA MOHAN SAHU	BIREN SANKAR TRIPATHY	//
		VS	VS	0
131	RVWPET/0000316/2023	STATE OF ODISHA SADHU CHARAN BEHERA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
132	RVWPET/0000317/2023	STATE OF ODISHA GENERAL MANAGER, CENTRAL TOOL ROOM AND TRAINING CENTRE, BBSR	ABHIRAM KISHOR MISHRA, SR.ADV.	//
		VS	VS	0
133	WA/0001796/2023	DEBASISH SWAIN STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
		VS	VS	0
134	WA/0001797/2023	RABINDRA NAIK STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
135	WA/0001798/2023	KARUNAKAR BEHERA STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
		VS	VS	0
136	WA/0001799/2023	RAMA CHANDRA SAHOO STATE OF ODISHA	TARUN PATNAIK, A.G.A.	//
		VS	VS	0

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137	WA/0001800/2023	SATYANANDA SAHOO STATE OF ODISHA VS	KARUNAKAR DAS, A.S.C. VS	// // ()
138	WA/0001801/2023	SATYAPRIYA DALAI STATE OF ODISHA VS	RABI NARAYAN MISHRA, A.G.A. VS	// // ()
139	WA/0001802/2023	UGRESAN GIRI STATE OF ODISHA VS	KARUNAKAR DAS, A.S.C. VS	// // ()
140	WA/0001803/2023	SANTANU KUMAR NAYAK STATE OF ODISHA VS	RABI NARAYAN MISHRA, A.G.A. VS	// // ()
141	WA/0001804/2023	NADIA CHAND BEHERA STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
142	WA/0001805/2023	SANTOSH KUMAR ACHARJYA STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // ()
143	WA/0001806/2023	MAHANANDA MAHALIK STATE OF ODISHA VS	RABI NARAYAN MISHRA, A.G.A. VS	// // ()
144	WA/0001807/2023	GOURANGA CHARAN BEHERA KHUSIRAM MALLIK VS	KUNAL KUMAR SWAIN VS	// // ()
145	WA/0001808/2023	STATE OF ODISHA RANJITA NAYAK VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
146	WA/0001809/2023	SUB-COLLECTOR-CUM-CHAIRMAN, SELECTION COMMITTEE, ICDS PROJECT,NAYAGARH STATE OF ODISHA VS	SONAK MISHRA, A.S.C. VS	// // ()
147	WA/0001810/2023	BHAGABAT PRASAD MOHANTY STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
		CHUTU NAG		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001811/2023	STATE OF ODISHA VS HARIHAR PRADHAN	SONAK MISHRA, A.S.C. VS	// 0 //
149	WA/0001812/2023	STATE OF ODISHA VS TAPAN CHANDRA DASH	SONAK MISHRA, A.S.C. VS	// 0 //
150	WA/0001813/2023	STATE OF ODISHA VS SIBA CHARAN DIXIT	SONAK MISHRA, A.S.C. VS	// 0 //
151	WA/0001814/2023	STATE OF ODISHA VS KISHORE CHANDRA SAHU	SONAK MISHRA, A.S.C. VS	// 0 //
152	WA/0001815/2023	STATE OF ODISHA VS ABHIMANYU BAGH	SONAK MISHRA, A.S.C. VS	// 0 //
153	WA/0001816/2023	STATE OF ODISHA VS SOMANATH SAHOO	SONAK MISHRA, A.S.C. VS	// 0 //
154	WA/0001817/2023	STATE OF ODISHA VS AKSHAYA KUMAR BARIK	SONAK MISHRA, A.S.C. VS	// 0 //
155	WA/0001818/2023	STATE OF ODISHA VS BISWANATH PUROHIT	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
156	WA/0001819/2023	STATE OF ODISHA VS PHILIPS HARPAL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
157	WP(C)/0024472/2023	DIBYAJYOTI BANDUKI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
158	WP(C)/0024473/2023	BADAL KUMAR PATRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
159	WP(C)/0024474/2023	SHEFALI MANNA	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0024475/2023	STATE OF ODISHA ARATI SHUIN @ SWAIN	SUBAS CHANDRA DAS	//
		VS	VS	0
161	WP(C)/0024476/2023	STATE OF ODISHA PRADIP KUMAR LATH	RAKESH SHARMA	//
		VS	VS	0
162	WP(C)/0024477/2023	STATE OF ODISHA SUBHAM AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
163	WP(C)/0024478/2023	STATE OF ODISHA GOUTAM GHOSH	SUBAS CHANDRA DAS	//
		VS	VS	0
164	WP(C)/0024479/2023	STATE OF ODISHA SUBHAM AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
165	WP(C)/0024480/2023	STATE OF ODISHA GANESH KUMAR	DURGESH NARAYAN RATH	//
		VS	VS	0
166	WP(C)/0024481/2023	STATE OF ODISHA RAMESH DAS	LAMBODAR PRADHAN	//
		VS	VS	0
167	WP(C)/0024482/2023	THE TAHASILDAR, MAHAKALAPARA SUMIT KUMAR LAKHMANIA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
168	WP(C)/0024483/2023	STATE OF ODISHA GUPTESWARA SUNA	DURGESH NARAYAN RATH	//
		VS	VS	0
169	WP(C)/0024484/2023	STATE OF ODISHA MOTILAL BAIDYA	LAMBODAR PRADHAN	//
		VS	VS	0
170	WP(C)/0024485/2023	THE TAHASILDAR, MAHAKALAPARA SUMIT KUMAR LAKHMANIA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0024486/2023	STATE OF ODISHA UGRASEN KUMBHAR VS	DURGESH NARAYAN RATH VS	// // ()
172	WP(C)/0024487/2023	STATE OF ODISHA BISWARANJAN KHATUA VS	LAMBODAR PRADHAN VS	// // ()
173	WP(C)/0024488/2023	THE TAHASILDAR, MAHAKALAPARA KAILASH CHANDRA BAGHAR VS	DHANESWAR BEHERA VS	// // ()
174	WP(C)/0024489/2023	STATE OF ODISHA ANADI BARIK VS	LAMBODAR PRADHAN VS	// // ()
175	WP(C)/0024490/2023	THE TAHASILDAR, MAHAKALAPARA CHAITANYA CHARAN SINGH VS	DHANESWAR BEHERA VS	// // ()
176	WP(C)/0024491/2023	STATE OF ODISHA NARENDRA KUSULIA VS	DURGESH NARAYAN RATH VS	// // ()
177	WP(C)/0024492/2023	STATE OF ODISHA PRADEEPTA @ PRADEEP KUMAR PANDA VS	BIGHNARAJ RATH VS	// // ()
178	WP(C)/0024493/2023	STATE OF ODISHA MANDAKINI DASH VS	SUJATA JENA VS	// // ()
179	WP(C)/0024494/2023	STATE OF ODISHA RUPADHAR BUDEK VS	DHANESWAR BEHERA VS	// // ()
180	WP(C)/0024495/2023	STATE OF ODISHA CHANDA BHOI VS	ARUPANANDA GOSWAMY VS	// // ()
181	WP(C)/0024496/2023	STATE OF ODISHA BASANTA KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0024497/2023	RAJALAXMI SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
183	WP(C)/0024498/2023	BIBEKA NANDA MOHANTY VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
184	WP(C)/0024499/2023	PREMALATA PATI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
185	WP(C)/0024500/2023	BIDULATA SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
186	WP(C)/0024501/2023	NILACHAL CHOUDHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
187	WP(C)/0024502/2023	BAIDEHI BARIHA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
188	WP(C)/0024503/2023	DHIRENDRA HOTA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
189	WP(C)/0024504/2023	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
190	WP(C)/0024505/2023	OMKAR RUPAYA JOSHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	WP(C)/0024506/2023	RUKMINI BARIHA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
192	WP(C)/0024507/2023	BASHISTA KHAMARI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
193	WP(C)/0024508/2023	BIBULA ROUL	BIGHNARAJ RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0024509/2023	JAYAKRISHNA BHOI	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0024510/2023	TARAKANTA MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0024511/2023	DURGA CHARAN DAS	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0024512/2023	SRINIBASH BISHOYI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024513/2023	PUSPARAJ PANDA	BIGHNARAJ RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024514/2023	SANTOSH KUMAR PADHEE	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024515/2023	GAJARAJ MEHER	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0024516/2023	BIPIN ROUT	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024517/2023	PRANAYA KUMAR MALLICK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0024518/2023	JAYAMANGAL PATEL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024519/2023	MANORANJAN MAHANANDA	SAROJ KUMAR JEE	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0024520/2023	STATE OF ODISHA GANGADHAR MOHARANA VS	BIGHNARAJ RATH VS	// // ()
206	WP(C)/0024521/2023	STATE OF ODISHA NATABAR SWAIN VS	ABHILASH MISHRA VS	// // ()
207	WP(C)/0024522/2023	STATE OF ODISHA BISHNU PRASAD SWAIN VS	BIDYADHAR MANSINGA VS	// // ()
208	WP(C)/0024523/2023	STATE OF ODISHA PRADEEP KUMAR PATRA VS	BIGHNARAJ RATH VS	// // ()
209	WP(C)/0024524/2023	STATE OF ODISHA DEBANANDA BEHERA VS	DHANESWAR BEHERA VS	// // ()
210	WP(C)/0024525/2023	STATE OF ODISHA BIJU PATNAIK COLLEGE OF PLUS TWO SCIENCE AND TECHNOLOGY, JAJPUR VS	STATE OF ODISHA VS	// // ()
211	WP(C)/0024526/2023	EMPLOYEES STATE INSURANCE CORP., BBSR PUSPITA DORA VS	SAROJ KUMAR JEE VS	// // ()
212	WP(C)/0024527/2023	STATE OF ODISHA SUKANTILATA DAS VS	DHANESWAR BEHERA VS	// // ()
213	WP(C)/0024528/2023	STATE OF ODISHA ROHITA KUMAR RAJHANS VS	SAROJ KUMAR JEE VS	// // ()
214	WP(C)/0024529/2023	STATE OF ODISHA SUMANTA SENAPATI VS	ABHILASH MISHRA VS	// // ()
215	WP(C)/0024530/2023	STATE OF ODISHA ABHAYA ROUT VS STATE OF ODISHA	BIGHNARAJ RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0024531/2023	RAMESH CHANDRA JENA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
217	WP(C)/0024532/2023	LOKANATH DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
218	WP(C)/0024533/2023	JAGESWAR ROUT VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
219	WP(C)/0024534/2023	DHIRENDRA MALLICK @ JENA VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
220	WP(C)/0024535/2023	SUDHANSU TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
221	WP(C)/0024536/2023	BHARATI JENA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
222	WP(C)/0024537/2023	SHIBAJI BISI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	WP(C)/0024538/2023	BHAGIRATHI PRUSTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	WP(C)/0024539/2023	MADHUSMITA PARHI VS CHSE, ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
225	WP(C)/0024540/2023	BIRANCHI NARAYAN DAS VS SECY., GOVT. OF ODISHA, BBSR	INDRAMANI SAHOO VS	// 0 //
226	WP(C)/0024541/2023	MAMATA PANI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
227	WP(C)/0024542/2023	GOPAL BHUE	SAROJ KUMAR JEE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0024543/2023	SRUSTIDHAR SAHOO	TAPAN KUMAR KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0024544/2023	A. JAGADISHWARI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0024545/2023	KAILASH CHANDRA PANIGRAHI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0024546/2023	JAGABANDU BEHERA	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
232	WP(C)/0024547/2023	BIRIBADI SERVICE CO-OPERATIVE SOCIETY LTD., KHORDHA	ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024548/2023	SUKADEV JENA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0024549/2023	PRABIR KUMAR HARICHANDAN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0024550/2023	BHESAJ BARIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
236	WP(C)/0024551/2023	SURENDRA KUMAR SARAP	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0024552/2023	SUJIT KUMAR NANDA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0024553/2023	JENAMANI NAYAK	BHABARANJAN KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024554/2023	GOVT. OF ODISHA NITYANANDA BHOI VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// // 0 //
240	WP(C)/0024555/2023	ANANTA CHARAN BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
241	WP(C)/0024556/2023	PITAMBAR BEHERA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
242	WP(C)/0024557/2023	PRAKASH KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
243	WP(C)/0024558/2023	MANARAJI SA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
244	WP(C)/0024559/2023	SANKARSHAN ROUT@ SANKAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
245	WP(C)/0024560/2023	SANTOSH KUMAR SAHOO VS GOVT. OF ODISAH	BHABARANJAN KAR VS	// 0 //
246	WP(C)/0024561/2023	LAXMIDHAR PRADHAN VS GOVT. OF ODISAH	BHABARANJAN KAR VS	// 0 //
247	WP(C)/0024562/2023	JAGABANDHU SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
248	WP(C)/0024563/2023	HARI HARA SAHOO VS GOVT. OF ODISAH	BHABARANJAN KAR VS	// 0 //
249	WP(C)/0024564/2023	SASMITA BEHERA VS UNION OF INDIA	DEBANDRA KUMAR DHAR VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024565/2023	KHAGESWAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0024566/2023	SANTOSH KUMAR MOHAPATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
252	WP(C)/0024567/2023	BHAGIRATHI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0024568/2023	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
254	WP(C)/0024569/2023	PURUSOTTAM DANSANA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
255	WP(C)/0024570/2023	REENA SAHU VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
256	WP(C)/0024571/2023	DHANESWAR PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
257	WP(C)/0024572/2023	HARIHARA SAHU VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	// 0 //
258	WP(C)/0024573/2023	SURESH CHANDRA ACHARYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0024574/2023	RINABALA LENKA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
260	WP(C)/0024575/2023	JAGADISH CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0024576/2023	NAKUL DAS	TRILOCHAN PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024577/2023	PABITRA BEHERA	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024578/2023	NARAYAN CHANDRA NAYAK	SANJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024579/2023	JITENDRA KUMAR PRADHAN	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0024580/2023	SURENDRA KUMAR DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024581/2023	YUDHISTHIR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024582/2023	DHIRENDRA CHOUDHURY	SATYABRATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024583/2023	BHARATI NAYAK	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024584/2023	ASHOK KUMAR DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024585/2023	NAYANA GURU @ KHAMARI	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024586/2023	KSHIROD KUMAR DALAI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024587/2023	GAJAPATI COLLEGE OF PHARMACY, GAJAPATI	AMITAV BAGCHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024588/2023	THE SECY., HEALTH DEPT., GOVT. OF ODISHA SANTOSH KUMAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
274	WP(C)/0024589/2023	RAMAKANTA PARIDA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// // ()
275	WP(C)/0024590/2023	BHAGABAN PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
276	WP(C)/0024591/2023	DILLIP KUMAR GIRI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// // ()
277	WP(C)/0024592/2023	CHOUDHURI PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
278	WP(C)/0024593/2023	SRINIBAS SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
279	WP(C)/0024594/2023	GHSPL, BEGUSARAI HEALTHCARE LLP, KOLKATA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// // ()
280	WP(C)/0024595/2023	BISWANATH SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
281	WP(C)/0024596/2023	MANORAMA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
282	WP(C)/0024597/2023	SAKUNTALA KALO VS THE ADDL. DM, REHABILITATION AND RESETTLEMENT, SUNDERGARH	MANAS KUMAR CHAND VS	// // ()
283	WP(C)/0024598/2023	SUVENDU PRASAD DHIR VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024599/2023	DASAI SOY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	WP(C)/0024600/2023	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
286	WP(C)/0024601/2023	ADHOC ZONAL EXECUTIVE COMMITTEE OF ALL INDIAN DISCRIMINATED STATE EMPLOYEES ASSOCIATION, BBSR VS UNION OF INDIA	DISCRIMINATED STATE EMPLOYEES ASSOCIATION, BBSR VS	// 0 //
287	WP(C)/0024602/2023	KISHORE CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0024603/2023	MEGHANAD BARIHA VS THE ADDL. DM, REHABILITATION AND RESETTLEMENT, SUNDERGARH	MANAS KUMAR CHAND VS	// 0 //
289	WP(C)/0024604/2023	SRI SRI SANKHALESWAR MAHAPRABHU BIJE, BHARINER VS STATE OF ODISHA	CHANDRA BEURA VS	// 0 //
290	WP(C)/0024605/2023	M/S MAHALAXMI CYCLE STORE, BARGARH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
291	WP(C)/0024606/2023	KABITA RAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
292	WP(C)/0024607/2023	DR. KSHIRABDHI TANAYA MUNDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
293	WP(C)/0024608/2023	PUSPAK MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
294	WP(C)/0024609/2023	MANAS KUMAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
295	WP(C)/0024610/2023	RAMESH KASINATH PANIGRAHY	BEDA PRAKASH PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024611/2023	RASESH RAY	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024612/2023	PRASANA KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0024613/2023	HEMANTA KUMAR DASH	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024614/2023	M/S. RISHABH MINING PVT LTD. BOLANGIR	BIBHUTI BHUSAN PANDA	//
		VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR		//
300	WP(C)/0024615/2023	DURGA CHARAN MUNDA	UPASANA BAL	//
		VS	VS	0
		THE INCOME TAX OFFICER, KEONJHAR		//
301	WP(C)/0024616/2023	SUKANTA BEHERA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0024617/2023	KANAK SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024618/2023	DR. UMA RANI CHOUDHURY	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0024619/2023	SRIKANTA GHADEI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024620/2023	KANAK SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0024621/2023	SUMATI JENA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0024622/2023	STATE OF ODISHA PRASANA KUMAR SAHU VS	BEDA PRAKASH PANDA VS	// // ()
308	WP(C)/0024623/2023	STATE OF ODISHA KAMALAKANTA BANDUKI VS	DEEPAK RANJAN SUNDARAY VS	// // ()
309	WP(C)/0024624/2023	STATE OF ODISHA SUSHANTI PRADHAN VS	SANGRAM JENA VS	// // ()
310	WP(C)/0024625/2023	STATE OF ODISHA PRAVAKAR PATRA VS	SANGRAM JENA VS	// // ()
311	WP(C)/0024626/2023	STATE OF ODISHA JIBADHANA PATEL VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// // ()
312	WP(C)/0024627/2023	JITENDRA BEHERA VS THE BM, STATE BANK OF INDIA, BETNOTI BRANCH	SARADA PRASAD DASH VS	// // ()
313	WP(C)/0024628/2023	PUNA SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// // ()
314	WP(C)/0024629/2023	HAREKRUSHNA PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
315	WP(C)/0024630/2023	ASWINI KUMAR DAS VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// // ()
316	WP(C)/0024631/2023	SANATAN SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// // ()
317	WP(C)/0024632/2023	BABAJI CHARAN SWAIN VS STATE OF ODISHA	SURESH CHANDRA MOHANTY VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0024633/2023	JAGABANDHU PADHI VS COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
319	WP(C)/0024634/2023	MOHANLAL AGRAWAL VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
320	WP(C)/0024635/2023	MANOJ LATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
321	WP(C)/0024636/2023	SRIDHAR TRIPATHY VS COLLECTOR AND DM, BALASORE	BIRAJA PRASANNA DAS VS	// 0 //
322	WP(C)/0024637/2023	JAYANTI PRADHAN @ JAYANTHI PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
323	WP(C)/0024638/2023	RAMESH LUHA VS COLLECTOR AND D.M. BARGARH	PRASANTA KUMAR NAYAK VS	// 0 //
324	WP(C)/0024639/2023	SUKRU CHANDRA BAG VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
325	WP(C)/0024640/2023	HARI PRASAD AGRAWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
326	WP(C)/0024641/2023	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR ROUT VS	// 0 //
327	WP(C)/0024642/2023	BRAJMOHAN AGRAWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
328	WP(C)/0024643/2023	RADHABAI AGRAWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
329	WP(C)/0024644/2023	ASWINI KUMAR PRADHAN		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BRANCH MANAGER PNB KANTLA BRANCH		//
330	WP(C)/0024645/2023	PURNA CHANDRA BEHERA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0024646/2023	HALDHAR MAHANTA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024647/2023	SARITA SARAF	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024648/2023	L. DIMPLE RANI	TAPAN KUMAR BISWAL	//
		VS	VS	0
		DIRECTOR, HIGHER SECONDARY EDUCATION, ODISHA		//
334	WP(C)/0024649/2023	BISWABHUSANA MOHAPATRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		BANKING OMBUDSMAN, RBI, BBSR		//
335	WP(C)/0024650/2023	DAYANIDHI ROUT	BANSHIDHAR BAUG	//
		VS	VS	0
		TAHASILDAR, BALIAPAL		//
336	WP(C)/0024651/2023	JAYASHREE BISWAL	AMIYA KUMAR BEURA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024652/2023	SUSANTA KUMAR BARAD	SANGRAMJEET SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024653/2023	M/S. SUSANTA KUMAR SAHOO	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//
339	WP(C)/0024654/2023	RAJENDRA MISHRA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0024655/2023	SUNIL PRADHAN	DWARIKA PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0024656/2023	LAND ACQUISITION COLLECTOR, KHURDA ROAD BOLANGIR UMA CHARAN GAHIR VS	DEBASIS TRIPATHY VS	// // ()
342	WP(C)/0024657/2023	THE STATE OF ODISHA ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, BHARATPUR	VS VS	// // ()
343	WP(C)/0024658/2023	STATE OF ODISHA NALINI PRAVA SAMAL VS	GOKULANANDA PADHI VS	// // ()
344	WP(C)/0024659/2023	STATE OF ODISHA DEBENDRA KANDI VS	SADASIVA PATRA (1) VS	// // ()
345	WP(C)/0024660/2023	STATE OF ODISHA KABYA KISHORE DANDASENA VS	NIRANJAN PANDA VS	// // ()
346	WP(C)/0024661/2023	STATE OF ODISHA KABIRAJ PALEI VS	SADASIVA PATRA (1) VS	// // ()
347	WP(C)/0024662/2023	STATE OF ODISHA GIRIDHARI SAHOO VS	NIRANJAN PANDA VS	// // ()
348	WP(C)/0024663/2023	STATE OF ODISHA LALITA DEVI AGRAWAL VS	RAMESH KUMAR AGRAWAL VS	// // ()
349	WP(C)/0024664/2023	STATE OF ODISHA PRATAP RUDRA PARIJA VS	BANSHIDHAR SATAPATHY VS	// // ()
350	WP(C)/0024665/2023	STATE OF ODISHA BABULAL AGRAWAL VS	RAMESH KUMAR AGRAWAL VS	// // ()
351	WP(C)/0024666/2023	STATE OF ODISHA CHAKRADHARA BEHERA VS	BIJAYA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0024667/2023	RAMAVATAR AGRAWAL VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //
353	WP(C)/0024668/2023	VISWAGURU SRI SRI CHARAN PARAMAHANSADEV VS COMMNR. CUM SECY. HOUSING AND URBAN DEVELOPMENT DEPT. BBSR	ANANTA NARAYAN PATTANAYAK VS	// 0 //
354	WP(C)/0024669/2023	MANJULATA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
355	WP(C)/0024670/2023	BIJAY KUMAR NANDA VS TAHASILDAR, BRAHMAGIRI	ANUP UDAYA SENAPATI VS	// 0 //
356	WP(C)/0024671/2023	ACHUTA MOHANTY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
357	WP(C)/0024672/2023	BINOD KUMAR MAHARANA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
358	WP(C)/0024673/2023	JARIPADA SERVICE CO-OPERATIVE SOCIETY LTD., VS STATE OF ODISHA	RHODAS ACHARY VS	// 0 //
359	WP(C)/0024674/2023	BHIKARI DEHURI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
360	WP(C)/0024675/2023	GUNDICHA DEHURI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	// 0 //
361	WP(C)/0024676/2023	MITU ACHARYA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
362	WP(C)/0024677/2023	RAJENDRA ROUT VS STATE OF ODISHA	SHARADA PATTANAYAK VS	// 0 //
363	WP(C)/0024678/2023	AKSHYA KUMAR BEHERA	RAJIV KUMAR MAHANTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ODISHA CIVIL SUPPLIES CORP. LTD.		//
364	WP(C)/0024679/2023	SHANTILATA SAHU	SURENDRA PRASAD BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024680/2023	BHAKTA BANDHU LENKA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024681/2023	M/S. COLUMBIA PETROCHEMICALS, RAYAGADA	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024682/2023	DURYODHAN MAHANTA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024683/2023	DAMODAR MAHALA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024684/2023	TAPAN KUMAR PATNAIK	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		MD., ODISHA CONSTRUCTION CORPORATION LTD., KHURDA		//
370	WP(C)/0024685/2023	GAGAN BIHARI BEHERA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024686/2023	SAROJINI KHATUA	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		REGIONAL OFFICER, INDIAN OVERSEAS BANK, SAMD DEPT, BBSR		//
372	WP(C)/0024687/2023	SUSANTA PING @ KISAN	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024688/2023	NAMITA MALLICK	BIKRAM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024689/2023	SUNIL KUMAR SHEE	PRAVASH CHANDRA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0024690/2023	STATE OF ODISHA DIPTIREKHA MOHANTY VS	SURYAKANTA DASH VS	// // ()
376	WP(C)/0024691/2023	I.G. OF REGISTRATION, ODISHA PRAKASH SWAIN VS	SOUBHAGYA SWAIN VS	// // ()
377	WP(C)/0024692/2023	STATE OF ODISHA DR. ASHOK KUMAR MISHRA VS	SOURYA SUNDAR DAS VS	// // ()
378	WP(C)/0024693/2023	STATE OF ODISHA SARAT CHANDRA DEHURY VS	MITHUN DAS VS	// // ()
379	WP(C)/0024694/2023	ADDL. ASST. COMMISSIONER OF ENDOWMENTS, SAMBALPUR PURNA CHANDRA DAS VS	ANJAN KUMAR BISWAL VS	// // ()
380	WP(C)/0024695/2023	STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // ()
381	WP(C)/0024696/2023	COLLECTOR, KHURDA RAMACHANDRA MOHANTA VS	ANJAN KUMAR BISWAL VS	// // ()
382	WP(C)/0024697/2023	STATE OF ODISHA BUDDHADEV BISI VS	SAROJ KUMAR JEE VS	// // ()
383	WP(C)/0024698/2023	STATE OF ODISHA BHARATI SAMAL VS	BRUNDEBAN ROUT VS	// // ()
384	WP(C)/0024699/2023	STATE OF ODISHA PRAVAT KUMAR MANNA VS	LAMBODAR PRADHAN VS	// // ()
385	WP(C)/0024700/2023	THE TAHASILDAR, MAHAKALAPARA CHITTARANJAN MANDAL VS	LAMBODAR PRADHAN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0024701/2023	DR. USHA M SAHU VS NATIONAL ALUMINIUM COMPANY LTD., BBSR	ANKITA MUKHERJI VS	// 0 //
387	WP(C)/0024702/2023	BADAL KUMAR PATRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
388	WP(C)/0024703/2023	SANCHITA PANDA VS STATE OF ODISHA	KASHINATH PATTANAİK VS	// 0 //
389	WP(C)/0024704/2023	ABHIMANYU SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
390	WP(C)/0024705/2023	PARTHA SARATHI SAHOO VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
391	WP(C)/0024706/2023	PRAKASH CHANDRA DEHURY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
392	WP(C)/0024707/2023	GANDHI PRASAD RAY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
393	WP(C)/0024708/2023	KISHORE CHANDRA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
394	WP(C)/0024709/2023	TRILOCHAN MALLICK VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
395	WP(C)/0024710/2023	CHINMAYA PANDA VS THE COMMNR., CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
396	WP(C)/0024711/2023	BRAJA MOHAN PRADHAN VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
397	WP(C)/0024712/2023	BIKASH KUMAR PARIDA	LINGARAJ SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0024713/2023	DR. SURYAKANTA PAL	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0024714/2023	HRUDANANDA MAHANA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0024715/2023	BIKASH KUMAR AGRAWAL	LINGARAJ SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0024716/2023	BIJAY KUMAR RANA	SUVALAXMI DEVI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0024717/2023	SUDHIR KUMAR ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0024718/2023	PRATAP SAMANTARAY	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
404	WP(C)/0024719/2023	SARAT CHANDRA BISWAL	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0024720/2023	M/S. D.D. BUILDERS PVT. LTD, BBSR	GYANA RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0024721/2023	M/S. D.D. BUILDERS PVT. LTD.	GYANA RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024722/2023	M/S. D.D. BUILDERS PVT. LTD, BBSR	GYANA RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0024723/2023	M/S. D.D. BUILDERS PVT. LTD.	GYANA RANJAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0024724/2023	STATE OF ODISHA PIJULI NAG VS	AMBIKA PRASAD RAY VS	// // ()
410	WP(C)/0024725/2023	STATE OF ODISHA ODISHA TEACHERS ASSOCIATION FOR THE BLIND, VS	ANIL KUMAR SINGH VS	// // ()
411	WPCRL/0000107/2023	STATE OF ODISHA DALI BARAL VS	SAKTI PRASAD DAS VS	// //0 ()
412	ABLAPL/0008288/2023	STATE OF ODISHA RAJENDRA KUMAR PARIDA @ RAJU VS	BIBEKANANDA MAHAPATRA VS	// KALINGA NAGAR /128 /2023 ()
413	ABLAPL/0008289/2023	STATE OF ODISHA SANJEEB KUMAR MAHAPATRA VS	BIJAYA KUMAR NAYAK (3) VS	// NAYAGARH /127 /2023 ()
414	ABLAPL/0008290/2023	STATE OF ODISHA SUBASH SAHOO VS	ANIRUDHA DAS VS	// BAUNISUNI /51 /2020 ()
415	ABLAPL/0008291/2023	STATE OF ODISHA URMILA PANDA VS	SARADA PRASAD DASH VS	// KARANJIA /224 /2023 ()
416	ABLAPL/0008292/2023	STATE OF ODISHA BHAIRABA SAHU VS	SURYAKANTA DWIBEDI VS	// MURIBAHAL /50 /2023 ()
417	ABLAPL/0008293/2023	STATE OF ODISHA TANMOY @ TANAY KUMAR MOHANTY VS	DEBASISH SAMAL VS	// CHANDIPUR /85 /2023 ()
418	ABLAPL/0008294/2023	STATE OF ODISHA SIPUN @ MURARI MOHAN NAYAK VS	DEBASISH SAMAL VS	// BALASORE SADAR /171 /2023 ()
419	ABLAPL/0008295/2023	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	BIBHUTI KESHARI BISWAL VS	// JUDUM /64 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0008296/2023	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	TURUMUNGA /66 /2023 () //
421	ABLAPL/0008297/2023	MUNU @ MANAS KUMAR RATH VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	GADISAGADA /169 /2019 () //
422	ABLAPL/0008298/2023	KUNA SINGH VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /171 /2023 () //
423	ABLAPL/0008299/2023	BHAIRABA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINDHIKELA PS /69 /2023 () //
424	ABLAPL/0008300/2023	SARAT CHANDRA MOHANTY @ SARAT MOHANTY VS STATE OF ODISHA	UMESH KUMAR LENKA VS	BASUDEVPUR /422 /2023 () //
425	ABLAPL/0008301/2023	SURENDRA PAL VS STATE OF ODISHA	BAMADEV BARAL VS	GURANDI /26 /2023 () //
426	ABLAPL/0008302/2023	DHRUBANANDA NAYAK VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /146 /2023 () //
427	ABLAPL/0008303/2023	AYUSMATI SUBHALAXMI SUKANYA DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR ROAD /250 /2023 () //
428	ABLAPL/0008304/2023	JUKUB CHHATRIA @ YAKUB VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	LOISINGHA(BOLANGIR) /121 /2023 () //
429	ABLAPL/0008305/2023	PRABHAKAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /236 /2023 () //
430	ABLAPL/0008306/2023	LITU SWAIN @ SUDHANSHU RANJAN RANJAN SWAIN VS STATE OF ODISHA	BAMBEET PATTANAYAK VS	KONARK /163 /2023 () //
431	ABLAPL/0008307/2023	SITARAM BHOI	SAILABALA JENA	GAISILET /133 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0008308/2023	STATE OF ODISHA SUDHAKAR SWAIN	SANTOSH KUMAR MAHANTY	// BADAGADA /33 /2023
		VS	VS	()
433	ABLAPL/0008309/2023	STATE OF ODISHA LAXMIDHAR NAYAK @ KALIA	AMITAV TRIPATHY	// FATEGARH /156 /2023
		VS	VS	()
434	ABLAPL/0008310/2023	STATE OF ODISHA NILU JENA @ BISHNUDATTA JENA	RABINARAYAN MOHANTY	// JODAPADAR /120 /2023
		VS	VS	()
435	ABLAPL/0008311/2023	STATE OF ODISHA PADMAN CHALAN	MANAS KUMAR CHAND	// / /0
		VS	VS	()
436	ABLAPL/0008312/2023	STATE OF ODISHA SANJAYA KUMAR MOHARANA	HRUDANANDA MOHAPATRA	// GOP /13 /2023
		VS	VS	()
437	ABLAPL/0008313/2023	STATE OF ODISHA PRAMOD KUMAR DAS	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
438	ABLAPL/0008314/2023	STATE OF ODISHA DUSMANTA PRADHAN	GOKULANANDA SAHU	// SINAPALI /210 /2012
		VS	VS	()
439	ABLAPL/0008315/2023	STATE OF ODISHA DUSMANTA PRADHAN	GOKULANANDA SAHU	// SINAPALI /209 /2012
		VS	VS	()
440	ABLAPL/0008316/2023	STATE OF ODISHA HRUSIKESH MOHAPATRA	SURESH KUMAR PANDA	// JAGATPUR /230 /2023
		VS	VS	()
441	ABLAPL/0008317/2023	STATE OF ODISHA SUSANTA KUMAR BHUTIA @ SUSANTA BHUTIA	HRUDANANDA MOHAPATRA	// KUNDHEIGOLA /213 /2023
		VS	VS	()
442	ABLAPL/0008318/2023	STATE OF ODISHA DWARI SWAIN	BYOMAKESH TRIPATHY	// Maitri Vihar PS /189 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008319/2023	STATE OF ODISHA SWAPNAJIT ROUSTRAY VS	BIKRAM KESHARI BAL VS	// SALIPUR /246 /2023 ()
444	ABLAPL/0008320/2023	STATE OF ODISHA AJAYA NAYAK VS	UMESH CHANDRA DORA VS	// SAHADEV KHUNTA /303 /2023 ()
445	ABLAPL/0008321/2023	STATE OF ODISHA SAHEB JAN @ KHAN @ JAHANGIR KHAN VS	BIKRAM KESHARI BAL VS	// NISCHINTAKOILI /19 /2022 ()
446	ABLAPL/0008322/2023	STATE OF ODISHA MD SADRULLULLA @ MD TIKINA VS	SRIKANTA PANDA VS	// PIPLI /302 /2023 ()
447	ABLAPL/0008323/2023	STATE OF ODISHA SACHIDANANDA GUMANSINGH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /230 /2023 ()
448	ABLAPL/0008324/2023	STATE OF ODISHA MUNA @ SIRSHA SAMPAD SWAIN VS	PANCHANAN PANIGRAHI VS	// BHUBAN /295 /2023 ()
449	ABLAPL/0008325/2023	STATE OF ODISHA SUSHANTA KUMAR PANDA VS	SARADA PRASAD DASH VS	// KARANJIA /224 /2023 ()
450	ABLAPL/0008326/2023	STATE OF ODISHA KALAKAR BEHERA VS	TAPAS KUMAR ACHARYA VS	// / /0 ()
451	ABLAPL/0008327/2023	STATE OF ODISHA ABINASH CHATTAR VS	BIRENDRA KUMAR PARDHI VS	// KARANJIA /195 /2023 ()
452	ABLAPL/0008328/2023	STATE OF ODISHA DEBASMITA NAYAK VS	BYOMAKESH TRIPATHY VS	// Maitri Vihar PS /189 /2023 ()
453	ABLAPL/0008329/2023	STATE OF ODISHA BUDHIA SAHOO VS	AMIT KUMAR NATH VS	// ANGUL TOWN /333 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0008330/2023	PARAMANANDA PAHANTASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /211 /2023 () //
455	ABLAPL/0008331/2023	ATTHAR ALI VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	CUTTACK VIGILANCE /5 /2023 () //
456	ABLAPL/0008332/2023	PABITRA NATH VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /427 /2023 () //
457	ABLAPL/0008333/2023	SHREET DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	MAHILA P.S. BUXIBAZAR /96 /2023 () //
458	ABLAPL/0008334/2023	PAPUNI BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /241 /2023 () //
459	ABLAPL/0008335/2023	GITUA @ RAJENDRA SAMANTARAY @ GUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /230 /2023 () //
460	ABLAPL/0008336/2023	BIKRAM DALABEHERA VS UNION OF INDIA (N.C.B)	JYOTIRMAYA SAHOO VS	/ /0 () //
461	ABLAPL/0008337/2023	KRUPASINDHU OJHA VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	JAJPUR SADAR /178 /2023 () //
462	ABLAPL/0008338/2023	KAMAL KUMAR MALLICK VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	JAJPUR SADAR /180 /2023 () //
463	ABLAPL/0008339/2023	DALABEHERA SUSAMA DORA @ D. SUSAMA DORA VS UNION OF INDIA (NCB)	JYOTIRMAYA SAHOO VS	/ /0 () //

ORISSA HIGH COURT

MISC CASES FILED on :02/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2023 CRLLP/51/2023	STATE OF ODISHA-MP	DILLIP KUMAR MISRA, A.G.A.
2	54/2023 TRPCRL/64/2023	ALOK KUMAR BEHERA-MP	SAPAN KUMAR LENKA
3	96/2023 JCRLA/27/2022	BASANTA BANCHHOR-MP	ADV.
4	97/2023 JCRLA/27/2022	BASANTA BANCHHOR-MP	ADV.
5	155/2023 WPC(OAC)/447/2012	MOHAMMAD ASLAM-MP	MIRRA GHOSE
6	220/2023 CMAPL/549/2023	COMMNR., CENTRAL EXCISE, CUSTOMS AND SERVICE TAX	BIREN KUMAR PARDHI, C.G.C., G.O.I., O.H.C.
7	259/2023 MATA/211/2023	NAGARJUNA BEHERA-MP	ARUN KUMAR DAS (1)
8	280/2023 RPFAM/261/2022	SUSANT KUMAR NAYAK-MP	BHABANI SHANKAR DASPARIDA
9	281/2023 RPFAM/231/2023	PANDI RAM PRASAD RAO-MP	AMITAV TRIPATHY
10	282/2023 RPFAM/83/2023	MANOJ KUMAR DASH-MP	NIRANJAN PANDA
11	283/2023 RPFAM/168/2023	SAYED OLAYAT ALI-MP	SUKANTA NAYAK
12	288/2023 RVWPET/315/2023	PABITRA MOHAN SAHU-MP	BIREN SANKAR TRIPATHY
13	289/2023 RVWPET/316/2023	SADHU CHARAN BEHERA-MP	BIREN SANKAR TRIPATHY
14	290/2023 RVWPET/317/2023	GENERAL MANAGER, CENTRAL TOOL ROOM AND TRAINING CENTRE, Bhubaneswar	CHITANJAN KUMAR MISHRA, SR.ADV.
15	324/2023 CONTC/2690/2019	BIMAL KU.NAYAK-MP	M/S.SOUBHAGYA S.DAS, R.SAHOO, K.C.MOHAPATRA
16	548/2023 CRLREV/398/2023	SUKANTA KUMAR SAHOO-MP	PRAVAT KUMAR MOHANTY
17	549/2023 CRLREV/398/2023	SUKANTA KUMAR SAHOO-MP	PRAVAT KUMAR MOHANTY
18	811/2023 RSA/96/2016	SR.BRANCH MANAGER,L.I.C. OF INDIA-MP	M/S.PRAKASH RANJAN BARIK
19	824/2023 CMP/847/2023	GOPINATH SAHU-MP	SUSANTA KUMAR JETHY
20	825/2023 CMP/848/2023	KANAK ROUT-MP	DAYANANDA MOHAPATRA
21	826/2023 CMP/849/2023	JAGABANDHU MAHALA-MP	MAMATA MISHRA
22	827/2023 CMP/851/2023	SUVENDRA MOHANTY-MP	HRUDANANDA MOHAPATRA
23	828/2023 CMP/853/2023	SARITA PANI-MP	RAJJEET ROY
24	1044/2023 BLAPL/6164/2023	GUNANIDHI PRUSTY @ GUNA-MP	SUSANTA KUMAR MISHRA
25	1045/2023 BLAPL/6107/2023	RAJEEV LOCHAN DAS-MP	BIBHUTI BHUSAN MISHRA
26	1046/2023	PURNA CHANDRA MEHER-MP	

27	BLAPL/3820/2022 1047/2023	MOHD IQBAL-MP	BISWAJIT PASAYAT
28	BLAPL/3248/2023 1048/2023	ASWINI MAHANKUDA-MP	LINGARAJ SARANGI
29	BLAPL/8699/2023 1049/2023	TUNA PRADHAN-MP	JYOTIRMAYA SAHOO
30	BLAPL/8529/2023 1050/2023	AJIT NAIK-MP	AMIT KUMAR NATH
31	BLAPL/7285/2023 1051/2023	AJAY KUMAR ROUT-MP	JAYDEEP PAL
32	BLAPL/8080/2023 1052/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
33	BLAPL/6033/2023 1053/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
34	BLAPL/7086/2023 1294/2023	M/S.NATIONAL INSURANCE CO.LTD.-MP	
35	MACA/224/2018 1295/2023	D.M., M/S. UNITED INDIA INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
36	MACA/746/2023 1296/2023	ABHIMANYU BEHERA-MP	PRADEEP KUMAR MISHRA
37	MACA/747/2023 1297/2023	NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
38	MACA/748/2023 1298/2023	TATA AIG G.I.CO. LTD.-MP	RIMJHIM BALA PATI
39	MACA/749/2023 1415/2023	SURYANARAYAN BISWAL-MP	
40	ABLAPL/8673/2019 1416/2023	SATYA RANJAN MAHALIK @ MAKARA MAHALIK-MP	
41	ABLAPL/6172/2023 1417/2023	RAMESH MALIK-MP	RAJENDRA NARAYAN ROUT
42	ABLAPL/3133/2023 1418/2023	SURESH KUMAR AGARWAL-MP	
43	ABLAPL/4760/2023 1419/2023	LAXMIPRIYA BEHERA-MP	
44	ABLAPL/5196/2023 1420/2023	ASHOK KUMAR MALLICK-MP	
45	ABLAPL/6235/2023 1823/2023	TARINI PRADHANI-MP	DIPTI RANJAN BHOKTA
46	CRLA/586/2022 1824/2023	RAMPRASAD LUHA-MP	TUSARKANTI PRAHARAJ
47	CRLA/859/2023 1825/2023	RAMPRASAD LUHA-MP	TUSARKANTI PRAHARAJ
48	CRLA/859/2023 1826/2023	RAMPRASAD LUHA-MP	TUSARKANTI PRAHARAJ
49	CRLA/859/2023 1827/2023	BUDHURAM PADHAN-MP	DHIRENDRA KUMAR MOHAPATRA
50	CRLA/860/2023 1828/2023	BUDHURAM PADHAN-MP	DHIRENDRA KUMAR MOHAPATRA
51	CRLA/860/2023 1829/2023	SARALA BISWAL-MP	M/S.(MR.JAGANNATH KAMILA)
52	CRLA/832/2017 1830/2023	DEBEN BAGH-MP	SURAJ MOHANTY
53	CRLA/861/2023 1831/2023	DEBEN BAGH-MP	SURAJ MOHANTY
54	CRLA/861/2023 1832/2023	KUSA PARICHHA-MP	BIBHU PRASAD CHHUALSINGH
55	CRLA/830/2022 2361/2023	PRASANANDA DEO-MP	DEBASIS TRIPATHY
56	CRLMC/3094/2023 2362/2023	RANJAN KUMAR ROUTRAY-MP	
57	CRLMC/2226/2022 2363/2023	SATISH @ SATISH KUMAR GUPTA-MP	
	CRLMC/2337/2023		

58	2364/2023 CRLMC/3069/2023	DIBYA LOCHAN NAIK@PAPU-MP	
59	2365/2023 CRLMC/2049/2023	GOLDEN LAND DEVELOPERS L.T.D.-MP	MR. MILAN KANUNGO MANOJ VERMA
60	2366/2023 CRLMC/2718/2023	DAMODAR DAS-MP	
61	2367/2023 CRLMC/3375/2023	RADHAKANTA DAS-MP	ARJUNA CHARANA BEHERA
62	2368/2023 CRLMC/3381/2023	LAXMIDHAR NAYAK-MP	ASHOK KUMAR SARANGI
63	2369/2023 CRLMC/3383/2023	SUBHRANSU SEKHAR TRIPATHY-MP	LALIT KUMAR MAHARANA
64	2370/2023 CRLMC/3384/2023	TUSHAR KANTA BARAL-MP	BISWAJIT NAYAK
65	4849/2023 WA/1796/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
66	4850/2023 WA/1796/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
67	4851/2023 WA/1796/2023	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
68	4852/2023 WA/1797/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
69	4853/2023 WA/1797/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
70	4854/2023 WA/1797/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
71	4855/2023 WA/1798/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
72	4856/2023 WA/1798/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
73	4857/2023 WA/1798/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
74	4858/2023 WA/1799/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
75	4859/2023 WA/1799/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
76	4860/2023 WA/1799/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
77	4861/2023 WA/1800/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
78	4862/2023 WA/1800/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
79	4863/2023 WA/1800/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
80	4864/2023 WA/1801/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
81	4865/2023 WA/1801/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
82	4866/2023 WA/1801/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
83	4867/2023 WA/1802/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
84	4868/2023 WA/1802/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
85	4869/2023 WA/1802/2023	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
86	4870/2023 WA/1803/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
87	4871/2023 WA/1803/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
88	4872/2023 WA/1803/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
89	4873/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.

90	WA/1804/2023 4874/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
91	WA/1804/2023 4875/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
92	WA/1804/2023 4876/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
93	WA/1805/2023 4877/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
94	WA/1805/2023 4878/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
95	WA/1805/2023 4879/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
96	WA/1806/2023 4880/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
97	WA/1806/2023 4881/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
98	WA/1806/2023 4882/2023	KHUSIRAM MALLIK-MP	KUNAL KUMAR SWAIN
99	WA/1807/2023 4883/2023	RANJITA NAYAK-MP	BIJAYA KUMAR PARIDA 2
100	WA/1808/2023 4884/2023	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, AGA
101	WA/226/2022 4885/2023	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	
102	WA/1011/2022 4886/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
103	WA/1809/2023 4887/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
104	WA/1809/2023 4888/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
105	WA/1738/2023 4889/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
106	WA/1810/2023 4890/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
107	WA/1810/2023 4891/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
108	WA/1810/2023 4892/2023	SATYABRATA NAYAK-MP	RAMA PRASAD DALAI
109	WA/1561/2023 4893/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
110	WA/1811/2023 4894/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
111	WA/1811/2023 4895/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
112	WA/1812/2023 4896/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
113	WA/1812/2023 4897/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
114	WA/1813/2023 4898/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
115	WA/1813/2023 4899/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
116	WA/1813/2023 4900/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
117	WA/1814/2023 4901/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
118	WA/1814/2023 4902/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
119	WA/1815/2023 4903/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
120	WA/1815/2023 4904/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.

121	4905/2023 WA/1816/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
122	4906/2023 WA/1816/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
123	4907/2023 WA/1816/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
124	4908/2023 WA/1817/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
125	4909/2023 WA/1817/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
126	4910/2023 WA/1817/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
127	4911/2023 WA/1818/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
128	4912/2023 WA/1818/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
129	4913/2023 WA/1818/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
130	4914/2023 WA/1819/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
131	4915/2023 WA/1819/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
132	4916/2023 WA/1819/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
133	11755/2023 WP(C)/24476/2023	PRADIP KUMAR LATH-MP	RAKESH SHARMA
134	11756/2023 WP(C)/24492/2023	PRADEEPTA @ PRADEEP KUMAR PANDA-MP	BIGHNARAJ RATH
135	11757/2023 WP(C)/24493/2023	MANDAKINI DASH-MP	SUJATA JENA
136	11758/2023 WP(C)/24498/2023	BIBEKA NANDA MOHANTY-MP	BIGHNARAJ RATH
137	11759/2023 WP(C)/24503/2023	DHIRENDRA HOTA-MP	SUJATA JENA
138	11760/2023 WP(C)/24508/2023	BIBULA ROUL-MP	BIGHNARAJ RATH
139	11761/2023 WP(C)/24511/2023	DURGA CHARAN DAS-MP	SUJATA JENA
140	11762/2023 WP(C)/24513/2023	PUSPARAJ PANDA-MP	BIGHNARAJ RATH
141	11763/2023 WP(C)/24520/2023	GANGADHAR MOHARANA-MP	BIGHNARAJ RATH
142	11764/2023 WP(C)/24523/2023	PRADEEP KUMAR PATRA-MP	BIGHNARAJ RATH
143	11765/2023 WP(C)/24521/2023	NATABAR SWAIN-MP	ABHILASH MISHRA
144	11766/2023 WP(C)/24525/2023	BIJU PATTNAIK COLLEGE OF PLUS TWO SCIENCE AND TECHNOLOGY, JAJPUR-MP	
145	11767/2023 WP(C)/24530/2023	ABHAYA ROUT-MP	BIGHNARAJ RATH
146	11768/2023 WP(C)/24529/2023	SUMANTA SENAPATI-MP	ABHILASH MISHRA
147	11769/2023 WP(C)/24533/2023	JAGESWAR ROUT-MP	BIGHNARAJ RATH
148	11770/2023 WP(C)/24536/2023	BHARATI JENA-MP	ABHILASH MISHRA
149	11771/2023 WP(C)/24541/2023	MAMATA PANI-MP	SUKANTA KUMAR NAYAK
150	11772/2023 WP(C)/24543/2023	SRUSTIDHAR SAHOO-MP	TAPAN KUMAR KAMILA
151	11773/2023 WP(C)/24544/2023	A. JAGADISHWARI-MP	RAMA KRISHNA BISOI
152	11774/2023	KAILASH CHANDRA PANIGRAHI-MP	SUKANTA KUMAR NAYAK

153	WP(C)/24545/2023 11775/2023	SUJIT KUMAR NANDA-MP	SUKANTA KUMAR NAYAK
154	WP(C)/24552/2023 11776/2023	PRABIR KUMAR HARICHANDAN-MP	SUDHIR KUMAR MALLICK
155	WP(C)/24549/2023 11777/2023	BIRIBADI SERVICE CO-OPERATIVE SOCIETY LTD., KHORRAMDAS ACHARY	
156	WP(C)/24547/2023 11778/2023	PRAKASH KUMAR PANDA-MP	SUKANTA KUMAR NAYAK
157	WP(C)/24557/2023 11779/2023	SANKARSHAN ROUT@ SANKAR ROUT-MP	SUKANTA KUMAR NAYAK
158	WP(C)/24559/2023 11780/2023	SASMITA BEHERA-MP	DEBANDRA KUMAR DHAR
159	WP(C)/24564/2023 11781/2023	HARIHARA SAHU-MP	SIRISH CHANDRA TRIPATHY
160	WP(C)/24572/2023 11782/2023	NAYANA GURU @ KHAMARI-MP	PRAHALLADA SAHU
161	WP(C)/24585/2023 11783/2023	RAMAKANTA PARIDA-MP	BAIDHAR SAHOO
162	WP(C)/24589/2023 11784/2023	SRINIBAS SAHU-MP	MOHENDRA KUMAR MOHAPATRO
163	WP(C)/24593/2023 11785/2023	STATE-MP	AGA
164	WP(C)/20325/2014 11786/2023	GHSPL, BEGUSARAI HEALTHCARE LLP, KOLKATA-MP	ANKITA MUKHERJI
165	WP(C)/24594/2023 11787/2023	SAKUNTALA KALO-MP	MANAS KUMAR CHAND
166	WP(C)/24597/2023 11788/2023	BIJAY KUMAR AGRAWAL-MP	ALOK KUMAR PANDA
167	WP(C)/24600/2023 11789/2023	MEGHANAD BARIHA-MP	MANAS KUMAR CHAND
168	WP(C)/24603/2023 11790/2023	ADHOC ZONAL EXECUTIVE COMMITTEE OF ALL INDIA STATE AND INDUSTRIAL EMPLOYEES ASSOCIATION, BBS	
169	WP(C)/24601/2023 11791/2023	M/S MAHALAXMI CYCLE STORE, BARGARH-MP	SUBRAT KUMAR DAS
170	WP(C)/24605/2023 11792/2023	DR. KSHIRABDHI TANAYA MUNDA-MP	SUSANTA KUMAR MISHRA
171	WP(C)/24607/2023 11793/2023	KABITA RAY-MP	SUDHIR KUMAR MALLICK
172	WP(C)/24606/2023 11794/2023	M/S. RISHABH MINING PVT LTD. BOLANGIR-MP	BIBHUTI BHUSAN PANDA
173	WP(C)/24614/2023 11795/2023	DR. UMA RANI CHOUDHURY-MP	BHABANI SANKAR TRIPATHY (1)
174	WP(C)/24618/2023 11796/2023	SUMATI JENA-MP	JITENDRA KUMAR MISHRA (2)
175	WP(C)/24621/2023 11797/2023	DEBENDRA PRASAD SINHA-MP	
176	WP(C)/21550/2023 11798/2023	SUBHRA SINHA-MP	
177	WP(C)/21549/2023 11799/2023	PUNA SINGH-MP	AJIT KUMAR MOHANTY
178	WP(C)/24628/2023 11800/2023	ASWINI KUMAR DAS-MP	SIBANARAYAN BISWAL
179	WP(C)/24630/2023 11801/2023	SANATAN SINGH-MP	AJIT KUMAR MOHANTY
180	WP(C)/24631/2023 11802/2023	NIGAMANANDA GIRI-MP	NRUSHIGHA CHARAN PATI
181	WP(C)/20548/2023 11803/2023	NIGAMANANDA GIRI-MP	NRUSHIGHA CHARAN PATI
182	WP(C)/20548/2023 11804/2023	MOHANLAL AGRAWAL-MP	VIJAYA KAR
183	WP(C)/24634/2023 11805/2023	MANOJ LATH-MP	AMIT PRASAD BOSE
	WP(C)/24635/2023		

184	11806/2023 WP(C)/24637/2023	JAYANTI PRADHAN @ JAYANTHI PRADHAN-MP	SOUBHAGYA KUMAR DASH
185	11807/2023 WP(C)/24640/2023	HARI PRASAD AGRAWAL-MP	SIDHARTHA DAS
186	11808/2023 WP(C)/24642/2023	BRAJMOHAN AGRAWAL-MP	SIDHARTHA DAS
187	11809/2023 WP(C)/24643/2023	RADHABAI AGRAWAL-MP	SIDHARTHA DAS
188	11810/2023 WP(C)/24645/2023	PURNA CHANDRA BEHERA-MP	DEBI PRASAD DHALSAMANTA
189	11811/2023 WP(C)/24646/2023	HALDHAR MAHANTA-MP	AMITAV DAS
190	11812/2023 WP(C)/24646/2023	HALDHAR MAHANTA-MP	AMITAV DAS
191	11813/2023 WP(C)/24648/2023	L. DIMPLE RANI-MP	TAPAN KUMAR BISWAL
192	11814/2023 WP(C)/24649/2023	BISWABHUSANA MOHAPATRA-MP	SUBHRANSU BHUSAN MOHANTY
193	11815/2023 WP(C)/24650/2023	DAYANIDHI ROUT-MP	BANSHIDHAR BAUG
194	11816/2023 WP(C)/24651/2023	JAYASHREE BISWAL-MP	AMIYA KUMAR BEURA
195	11817/2023 WP(C)/24078/2023	MALAYAJ PANDA-MP	BIRAJA PRASANNA DAS
196	11818/2023 WP(C)/18613/2022	DEBASISH NAYAK-MP	PRAFULLA KUMAR RATH
197	11819/2023 WP(C)/24652/2023	SUSANTA KUMAR BARAD-MP	SANGRAMJEET SENAPATI
198	11820/2023 WP(C)/19875/2019	BENUDHARA BEHERA-MP	GAYATRI DAS
199	11821/2023 WP(C)/24653/2023	M/S. SUSANTA KUMAR SAHOO-MP	KSHIROD KUMAR SAHOO
200	11822/2023 WP(C)/24655/2023	SUNIL PRADHAN-MP	DWARIKA PRASAD MOHANTY
201	11823/2023 WP(C)/24656/2023	UMA CHARAN GAHIR-MP	DEBASIS TRIPATHY
202	11824/2023 WP(C)/24657/2023	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, BHOJPARA-MP	SUNIL BHADRA-MP
203	11825/2023 WP(C)/20675/2021	TARINI PRASAD MOHAPATRA-MP	BIBEKANANDA BHUYAN
204	11826/2023 WP(C)/24663/2023	LALITA DEVI AGRAWAL-MP	RAMESH KUMAR AGRAWAL
205	11827/2023 WP(C)/24665/2023	BABULAL AGRAWAL-MP	RAMESH KUMAR AGRAWAL
206	11828/2023 WP(C)/24667/2023	RAMAVATAR AGRAWAL-MP	GOKULANANDA PARIDA
207	11829/2023 WP(C)/21363/2023	A. CHANDRA RAO-MP	SAMBHU CHARAN NATH SHARMA
208	11830/2023 WP(C)/21363/2023	A. CHANDRA RAO-MP	SAMBHU CHARAN NATH SHARMA
209	11831/2023 WP(C)/24668/2023	VISWAGURU SRI SRI CHARAN PARAMAHANSADEVA NIKHILACHARYA, BHOJPARA-MP	KHILYACHARYA, BHOJPARA-MP
210	11832/2023 WP(C)/24673/2023	JARIPADA SERVICE CO-OPERATIVE SOCIETY LTD., KHORRAMPUR	RAMMRS ACHARY
211	11833/2023 WP(C)/24676/2023	MITU ACHARYA-MP	PRASANTA KUMAR NANDA
212	11834/2023 WP(C)/24277/2023	THE GOPAL GOSALA, BARGARH-MP	SUBHASISH DAS, C.K.AGRAWAL
213	11835/2023 WP(C)/24681/2023	M/S. COLUMBIA PETROCHEMICALS, RAYAGADA-MP	SANTOSH KUMAR DWIVEDY
214	11836/2023 WP(C)/24279/2023	MANJARI DEVI AGRAWAL-MP	SUBHASISH DAS, C.K.AGRAWAL
215	11837/2023	AAKASH KUMAR AGRAWAL-MP	BIPLAB MOHANTY

216	WP(C)/24066/2023 11838/2023	BHUBANESWAR BHOI-MP	M/S.SAMARENDRA PATTNAIK
217	WP(C)/10879/2016 11839/2023	SAROJINI KHATUA-MP	BIJAYA KUMAR BEHERA
218	WP(C)/24686/2023 11840/2023	NAMITA MALLICK-MP	BIKRAM PRATAP DAS
219	WP(C)/24688/2023 11841/2023	DIPTIREKHA MOHANTY-MP	SURYAKANTA DASH
220	WP(C)/24690/2023 11842/2023	SANJAY JAIN-MP	PRABODHA CHANDRA NAYAK
221	WP(C)/21368/2023 11843/2023	M/S APOLLO CLINIC SPECIMENS HOLDINGS LTD., GANJAM-MP	KISHORE KUMAR MISHRA
222	WP(C)/18928/2023 11845/2023	ASISH KUMAR SAHU-MP	SUBHADUTTA ROUTRAY
223	WP(C)/8557/2023 11846/2023	BINAYAK BAHINIPATI-MP	SUBHADUTTA ROUTRAY
224	WP(C)/4041/2023 11847/2023	SANCHITA PANDA-MP	KASHINATH PATTANAIAK
225	WP(C)/24703/2023 11848/2023	SASMITA MISHRA-MP	GYANENDRA CHANDRA SWAIN
226	WP(C)/13614/2022 11849/2023	KISHORE CHANDRA PATRA-MP	SANJIB KUMAR BHANJADEO
227	WP(C)/24708/2023 11850/2023	CHINMAYA PANDA-MP	KANANBALA ROY CHOUDHURY
228	WP(C)/24710/2023 11851/2023	BIKASH KUMAR PARIDA-MP	LINGARAJ SARANGI
229	WP(C)/24712/2023 11852/2023	BRAJA MOHAN PRADHAN-MP	SATYA PRAKASH NATH
230	WP(C)/24711/2023 11853/2023	HRUDANANDA MAHANA-MP	MANOJ KUMAR MOHANTY
231	WP(C)/24714/2023 11854/2023	BIJAY KUMAR RANA-MP	SUVALAXMI DEVI
232	WP(C)/24716/2023 11855/2023	ORIENTAL INSURANCE CO. LTS.,-MP	PRASANTA KUMAR MAHALI
233	WP(C)/36618/2021 11856/2023	SUDHIR KUMAR ROUT-MP	SAMEER KUMAR DAS
234	WP(C)/24717/2023 11857/2023	HIMANSU BHUYAN-MP	DEEPALI MAHAPATRA
235	WP(C)/19396/2019 11858/2023	PRADYUMNA KUMAR PANIGRAHI-MP	AMITABH PRADHAN
236	WP(C)/23943/2023 11859/2023	AIMS HIGHER SECONDARY SCHOOL OF SCIENCE, SAMBALPUR-MP	
237	WP(C)/21732/2023 11860/2023	AIMS HIGHER SECONDARY SCHOOL OF SCIENCE, SAMBALPUR-MP	
	WP(C)/21732/2023		